

**HIGH COURT OF SIKKIM
GANGTOK**

No. : 192/COMP/HCS/500

Dated: 26.02.2025

O-F-F-I-C-E O-R-D-E-R

On approval of the Competent Authority; Compuzer Solutions, Opp. Rani Hotel, Mawlonghat, Shillong, East Khasi Hills, Meghalaya (L1) is hereby permitted to carry out the work with regard to supply and maintenance of 13 (thirteen) units of Wacom touch screen display to be installed at Court Rooms of High Court and Subordinate Courts of Sikkim. The scope of work shall be as detailed in the **Quotation No. 173/HCS/COMP/484 dated 28.01.2025.**

By Order,

sd/-
Benoy Sharma (SSJS)
CENTRAL PROJECT COORDINATOR (CPC)
e-Courts Project

Copy to.:

1. Registrar General, High Court of Sikkim
2. Notice Board(s)
3. File and
4. Guard file.


JOINT REGISTRAR (IT)